

**ROC No.11978A/2016/Comp.9**



**CIRCULAR**

**Migration to High Courts' Case Information System (National Core) v1.0**

To bring about nationwide uniformity on certain core procedures, viz., Filing, Objection, Registration, Listing and Adjudication; and for creating National Judicial Data Grid (NJDG), all High Courts were recommended to change their technical platform to High Courts' Case Information System National Core Version 1.0 (HC CIS NC V1.0), with liberty to design their own software mechanism for the peripheral areas, viz., Process Service, Issuance of Certified Copies, Accounts, etc. in compatible with the core version.

The new system has already been implemented in several High Courts and some are in the process of migration.

Utmost care and precaution has been taken to avoid inconvenience while adapting the changes in the new software. The new software will become operative from 24.09.2018 onwards.

In the process of implementation of the New Software, if any glitches occur, the Members of the Bar and General Public are requested to kindly bear with us and extend their fullest cooperation in the Migration Process.

High Court, Madras.  
Date: 19.09.2018

Sd/- C.KUMARAPPAN  
Registrar General